

an>

Title: Papers laid on the Table of the House by Ministers/Members.

HON. SPEAKER: Now, Papers to be laid.

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING, MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION (RAO INDERJIT SINGH): Madam Speaker, I beg to lay on the Table:-

(1) A copy of the Annual Accounts (Hindi and English versions) of the Delhi Urban Art Commission, New Delhi, for the year 2015-2016, together with Audit Report thereon.

Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(2) [Placed in Library, See No. LT 6571/16/17]

(3) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 394 of the Companies Act, 2013:-

(i) Review by the Government of the working of the Lucknow Metro Rail Corporation Limited, Lucknow, for the year 2015-2016.

(ii) Annual Report of the Lucknow Metro Rail Corporation Limited, Lucknow, for the year 2015-2016, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library, See No. LT 6572/16/17]

कृषि और किसान कल्याण मंत्रालय में राज्य मंत्री तथा संसदीय कार्य मंत्रालय में राज्य मंत्री (श्री एस.एस.अहलुवालिया): महोदय, मैं डॉ. जितेन्द्र सिंह जी की ओर से निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

(1) सूचना का अधिकार अधिनियम, 2005 की धारा 25 की उप-धारा (4) के अंतर्गत केन्द्रीय सूचना आयोग, नई दिल्ली के वर्ष 2015-2016 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 6573/16/17]

(3) अखिल भारतीय सेवा अधिनियम, 1951 की धारा 3 की उप-धारा (2) के अंतर्गत भारतीय वन सेवा (परिचीक्षा) संशोधन नियम, 2017 जो 15 फरवरी, 2017 के भारत के राजपत्र में अधिसूचना सं० सा०का०नि० 131(अ) में प्रकाशित हुए थे, की एक प्रति।

[Placed in Library, See No. LT 6574/16/17]

कृषि और किसान कल्याण मंत्रालय में राज्य मंत्री तथा संसदीय कार्य मंत्रालय में राज्य मंत्री (श्री एस.एस.अहलुवालिया): महोदय, मैं श्री मुख्तार अब्बास नकवी जी की ओर से निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

(1) लक्षद्वीप स्टेट वक्फ बोर्ड, कावस्ती के वर्ष 2015-2016 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(2) लक्षद्वीप स्टेट वक्फ बोर्ड, कावस्ती के वर्ष 2015-2016 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 6575/16/17]

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAJEN GOHAIN): I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 394 of the Companies Act, 2013:-

(i) Review by the Government of the working of the Burn Standard Company Limited, Kolkata, for the year 2015-2016.

(ii) Annual Report of the Burn Standard Company Limited, Kolkata, for the year 2015-2016, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 6576/16/17]

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (COL. RAJYAVARDHAN RATHORE (RETD.)): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Film and Television Institute of India, Pune, for the year 2015-2016, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Film and Television Institute of India, Pune, for the year 2015-2016.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 6577/16/17]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Satyajit Ray Film and Television Institute, Kolkata, for the year 2015-2016, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Satyajit Ray Film and Television Institute, Kolkata, for the year 2015-2016.

- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library, See No. LT 6578/16/17]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Press Council of India, New Delhi, for the year 2015-2016, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Press Council of India, New Delhi, for the year 2015-2016.

- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library, See No. LT 6579/16/17]

(7) A copy of the Notification No. G.S.R.77(E) (Hindi and English versions) published in Gazette of India dated 31st January, 2017 making certain amendments in the Cinematograph (Certification) Rules, 1983 under sub-section (3) of Section 8 of the Cinematograph Act, 1952.

[Placed in Library, See No. LT 6580/16/17]

(8) A copy each of the following Notifications (Hindi and English versions) under Section 34 of the Prasar Bharati (Broadcasting Corporation of India) Act, 1990:-

- (i) The Cable Television Networks (Amendment) Rules, 2016 published in Notification No. G.S.R.804(E) in Gazette of India dated 19th August, 2016.
- (ii) S.O.3264(E) published in Gazette of India dated 22nd October, 2016 notifying the sporting events of national importance with respect to cricket.
- (iii) S.O.302(E) published in Gazette of India dated 31st January, 2017 notifying the events, mentioned therein, as sporting events of national importance.
- (9) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at item (i) & (ii) of (8) above.

[Placed in Library, See No. LT 6581/16/17]

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE AND MINISTER OF STATE IN THE MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI P.P. CHAUDHARY): I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Electronics and Information Technology for the year 2017-2018.

[Placed in Library, See No. LT 6582/16/17]